

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

116. IA/1975/2024 C.P. (IB)/2534(MB)2019

IN THE MATTER OF

Hingiri Textiles

... Petitioner

Vs

Shirt Company I Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

IA 1975/2024- This is an application filed for placing on record 10th Progress for the quarter ended on 31 March 2023. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

228. IA/1532/2022 IA/5509/2023 IA/72/2024
IA/1165/2024 C.P. (IB)/2534(MB)2019

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Hingiri Textiles

... Petitioner

Vs

Shirt Company Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

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Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **11.06.2024** for further consideration.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/